

the Coinage (Standard Weight and remedy of the coins of two rupees containing copper 75 per cent and nickel 25 per cent) Rules, 1984 (Hindi and English versions) published in Notification No. S. O. 1904 in Gazette of India dated the 16th June, 1984, under sub-section (3) of section 21 of the Coinage Act, 1906. [Placed in Library. See No. LT. 8518/84].

Notification under Export (Quality control and Inspection) Act, 1963

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963 :

- (1) The Export of De-oiled Rice Bran Quality Control and Inspection) Amendment Rules, 1984 published in Notification No. S.O. 1567 in Gazette of India dated the 12th May, 1984.
- (2) S.O. 1568 published in Gazette of India dated the 12th May, 1984 containing corrigendum to Notification No. S. O. 3683 dated the 1st October, 1983.
- (3) The Export of Cumin Seeds (Quality Control and (Inspection) Amendment Rules, 1984 published in Notification No. S.O. 1572 in Gazette of India dated the 12th May, 1984.

[Placed in Library. See No. LT 8519/84]

**PARLIAMENTARY COMMITTEES —
SUMMARY OF WORK**

SECRETARY-GENERAL : I lay on the Table a copy of the 'Parliamentary Committee—Summary of Work' (Hindi and English versions) pertaining to the period 1st June, 1983 to 31st May, 1984.

[Placed in Library. See No. LT. 8520/84]

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st August, 1984, agreed without any amendment to the Industrial Disputes (Amendment) Bill, 1984, which was passed by the Lok Sabha at its sitting held on the 23rd July, 1984.”

**COMMITTEE ON SUBORDINATE
LEGISLATION**

Twenty-Sixth Report

SHRI R. S. SPARROW (Jullunder) : I beg to present the Twenty-sixth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

(Interruptions)

MR. SPEAKER : A general discussion on communal riot's is coming before the House.

**CALLING ATTENTION TO
MATTER OF URGENT PUBLIC
IMPORTANCE**

Devastating floods in various parts of the country resulting in heavy loss of human lives, crops and property and the relief measures taken by Government

श्री हरिकेश बहादुर (गोरखपुर): अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर कृषि मंत्री का